

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 142 – IA/63(AHM)2022
ITEM No. 143 – IA/94(AHM)2022
ITEM No. 144 – IA/1077(AHM)2022
ITEM No. 145 – IA/528(AHM)2023
In
CP(IB) 59 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

IDBI Bank Ltd
V/s
Doshion Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 18/07/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr.Vikram Choudhary, Advocate along with
Mr.Atul Sharma, Advocate in IA/63(AHM)2022,
IA/94(AHM)2022 & IA/528(AHM)2023
Mr. Arpit Singhvi, Advocate in IA/528(AHM)2023
For the Respondent :

ORDER

IA/63(AHM)2022 & IA/94(AHM)2022

Mr. Vikram Chaudhary, Ld. Counsel submits that in these two matters the Counsel appearing for RP is being changed and he would be filing his Vakalatnama. Vakalatnama to be filed within a week.

The matter to be listed for further consideration on 19.09.2023.

IA/1077(AHM)2022 & IA/528(AHM)2023

List the matter on 19.09.2023.

-Sd-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**

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